GOVERNMENT OF INDIA
MINISTRY OF MICRO, SMALL AND MEDIUM ENTERPRISES

RAJYA SABHA
UNSTARRED QUESTION NO. 1716
TO BE ANSWERED ON 01.08.2022

RESTARTING OF MSMEs

1716. SHRI RAM NATH THAKUR:

Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES be pleased to state:

(a) the percentage of Micro, Small and Medium Enterprises (MSMEs) that have been started after the COVID-19 pandemic period;
(b) the number of enterprises which have not been able to restart after COVID-19 pandemic period; and
(c) the details of the facilities provided by Government to MSMEs started after the COVID-19 pandemic?

ANSWER

MINISTER OF STATE FOR MICRO, SMALL AND MEDIUM ENTERPRISES
(SHRI BHANU PRATAP SINGH VERMA)

(a) & (b): The percentage of Micro, Small and Medium Enterprises (MSME) that were established after the onset of the COVID-19 pandemic, i.e. since 2020 as per registrations done voluntarily by MSMEs on the Udyam portal is 42%. The information on the number of enterprises which have not been able to restart is not maintained on Udyam portal.

(c): The Government has provided the facilities under Aatmanirbhar Bharat Abhiyan to the Micro, Small and Medium Enterprises (MSME), including those which started after the COVID-19 pandemic. Some of these are as under:

i) Collateral free Automatic Loans under Guaranteed Emergency Credit Line (GECL)/Emergency Credit Line Guarantee Scheme (ECLGS) for businesses, including MSMEs (Implemented by DFS);
ii) Credit Guarantee Scheme for Subordinate Debt (CGSSD)
iii) Equity infusion through Self Reliant India Fund (SRI Fund).
iv) New revised criteria for classification of MSMEs.
v) No global tenders for procurement up to Rs. 200 crores, this will help MSME.
vi) Replacing the erstwhile Udyog Aadhaar Memeorandum with the new Udyam registration portal.

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